GRANTS RECEIVED FROM U.S.A. BY Eru-CATIONAL INSTITUTIONS IN INDIA

Written Answers

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/ SHRI WREN GHOSH: ^B• \ SHHIM. BASAVAPUNNAIA!I.

Will the Minister of EDUCATION be pleased to state:

- (a) the total amount of grants received from the United States official and nonofficial agencies by the various educational institutions in India, during 1960-61, 1961-62, 1962-63 1963-64;
- (b) whether the Government of India was consulted before th aso grants were given;
- (c) how. the Government propose to ensure that the grants are utilised pro perly?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c). The information is beng collected and will be laid on the Table of the House in due course.

131. [Translerred to the 2nd Dea'.mber > 1964.]

REHABILITATION OF NEW MIGRANTS IN MADHYA PRADESH

- 132 THAKUR BHANU PRATAP SINGH: V/ill the Minister of REHABI LITATION be pleased to state:
- (a) whether it is a fact that the Government of Madhya Pradesh have expressed their inability to rehabilitate the new migrants due to the limited resources placed at its disposal; and
- (b) if S3, whether the Government of India have allocated more ft to the State Government for the purpose?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) No, Sir. The Madhya Pradesh Government had offered to resettle 25,000 new migrant families (2C,000 agriculturist and 5,000 agriculturist) in that State. There has been no change in this offer. Necessary funds for the implementation oi the rehabilitation schemes are being provided by the Centre.

to Questions

SETTLEMENT OF MIGRANTS IN BASTAR REGION

- 133. THAKUR BHANU PRATAP SINGH: Will the Minister of REHABILITATION be pleased to state:
- (a) whether it is a fact that a large number of camps for new migrants are lying vacant in the Bastar region of Dandakaranya;
 - (b) if so, the reasons therefor;
- (c) whether there had been some resistance from the Adivasis of the Bastar region due to the settling of new migrants there: and
- (d) if the answer to part (c) above be in the affirmative, what are the main grievances of the Adivasis?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) On account of difficulty of movement in the monsoon a few camps could not be filled to capacity.

- (c) No such cases have come to the knowledge of the Government.
 - (d) Does not arise.

INDUSTRIES FOR SETTLEMENT OF MIGRANTS IN MADHYA PRADESH

f THAKUR BHANU PRATAP 131. SINGH:

(^SHRI G. K. KAPOOR:

Will the Minister of REHABILITATION be pleased to slate:

(a) whether it is a fact that the Government of India are considering certain proposals for establishment o-1 various industries for the purpose of settling new migrants in Madhya Pradesh; and

(b) if so, whether any pian for in-dustial set-up &r this purpose has been sent by the Government of Madhya Pradtsh to the Government of India?

THE MINISTER OP REHABILITATION (SHUI MAHAVIR TYAGI): (a) and (b) Apart from a large scale cattle breeding jlarm, a dairy farm and a

poultry farm which are under the consideration of Dandakaranya Development Authority, a proposal for the setting up of 10 medium and major industries, as detailed below, for providiing employment to 7,025 persons was received from the Government of Madhya Pradesh, which included: —

Name of the Industry						Invest- ment	Employ- ment potential
						Rs.	
1. Cement Factory at Bagda-Tawa .			,			1,50,00,000	900
2. Cement Factory at Damoh				. 7		1,50,00,000	900
3. Cement Factory at Bilaspur						1,50,00,000	900
4. Sugar Factory at Betul						1,50,00,000	750
5. Spinning and weaving Mills at Bastar and Sarguja						1,50,00,000	1,500
6. Fertiliser Plant in Morena			÷			49,00,000	200
7. Electrical Tube Lamps Unit at Tawa					*)	19,00,000	275
8. Hard Board Factory at Mundla						94,00,000	400
9. Paper and pulp Factory at Baster	Ų.			ĕ		5,25,00,000	900
o. Paper Board Factory at Panna .	, 1,		*			35,00,000	300
						14,72,00,000	7,02

The S'.a;e Government have stated that detai.ed project reports would be drawn ui after the Government of India have accepted in principle the proposal for setting up of the industries mentioned above. The State Government have been informed that these schemes should be processed in the usual manner in consultation with concerned Ministries and the Planning Commission and detailed schemes should bi; drawn up. This Ministry will be sole to consider sanctioning financial assistance for these propo-

sals thereafter in consideration of migrants.

CHANGE IN POLICY OF REHABILITATION OF DISPLACED PERSONS

135. SHRI D. L. SEN GUPTA: Will the Miniser of REHABILITATION be pleased to state:

(a) whether it is a fact that the policy of Government in respect of rehabilitation of the displaced persons from East Bengal has undergone a change in the course of the last one month;